

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/273/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
Addl. District and Sessions Judge
cum i/c District & Sessions Judge,
Golaghat.

Dated Guwahati the 12th January, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(G)/412/2021, dtd. 11.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 12.01.2021 to the morning of 18.01.2021, has been granted.

Further, the Civil Judge and Asstt. Sessions Judge, Golaghat in her absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdf

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/274/A, dated 12.1.2021

Copy to :

- ✓ 1. The Project Manager , Gauhati High Court.

12/1/2021
JT.REGISTRAR (VIGILANCE)

ksr